

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.318
307/252/ND/2020

IN THE MATTER OF:

Jazz Electronics Pvt. Ltd.

Vs.

ROC

.... APPELLANT

.... RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Rajiv Dewan, Mr. Angad Singh, Advocates

For the I.T. Department : Mr. Abhishek Maratha Sr. St. Counsel, Mr. Pratyaksh
Gupta Jr. St. Counsel for the I.T. Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 22.12.2022.


(Court Officer)
Court-III